- (c) The total interest paid on the outstanding external debt in the year 2019-20 was US \$ 18.6 billion, constituting 0.65 per cent of GDP, whereas the ratio of total external debt to GDP is 20.6 per cent.
- (d) The per capita external debt as at end-March 2020 was US\$ 421.2 (₹ 31,659), estimated from the debt data available with External Debt Management Unit (EDMU), Department of Economic Affairs and mid-year population estimates of 2020 taken from Office of Registrar General of India, Ministry of Home Affairs.

GST and direct tax collection

- 1021. SHRIMATI PRIYANKA CHATURVEDI: Will the Minister of FINANCE be pleased to state:
- (a) the details of GST and direct tax collection targets and actuals in the month of May, June, July and August 2020, month-wise;
- (b) whether Government has been able to meet its tax collection targets and if not, the reasons therefor; and
- (c) whether Government is considering to revise its direct and/or indirect tax collect on targets for 2020-21, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The Collection targets of GST and Direct Taxes are fixed financial year-wise and not month-wise. Accordingly, the Budget Estimate for the Financial Year 2020-21 and net collection of GST and direct taxes for May, June, July and August, 2020 has been depicted in the following table:-

(₹ in crore)

Particulars	Budget		Net Collection		
	Estimates	May,	June,	July,	August,
		2020	2020	2020	2020
Direct Taxes*	13,19,000	26,549	65,112	32,673	33,582
GST**	6,90,500	34,623	47,296	38,693	43,765

^{*}Provisional

^{**} Includes CGST, IGST & Compensation Cess.

(b) and (c) Shortfall or excess against the Budget Estimates can be calculated only by the end of the financial year. The expected central taxes collection targets for 2020-21 will be e-assessed and presented as Revised Estimate in the general budget for 2021-22. At this stage, it is pre-mature to assess the Revised Estimates against the Budget Estimates for FY 2020-21.

Allotment of GST collection to Maharashtra

1022. SHRIMATI PRIYANKA CHATURVEDI: Will the Minister of FINANCE be pleased to state:

- (a) the total GST collection during the financial year 2019-20;
- (b) out of this how much was allotted to Maharashtra; and
- (c) whether it was allotted as per Finance Commission formula or place of supply concept as envisaged in the GST Act, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) The total GST collection (domestic and imports) during the FY 2019-20 was ₹ 12,22,116 Crores. Out of which ₹ 85,460 Crores was allotted to the State of Maharashtra.

(c) IGST share of the States are not calculated on the basis of the Finance Commission formula. It is further submitted that IGST levied and collected by the Centre has been apportioned/settled between the Union and the States/UTs on the basis of place of consumption and cross utilization as provided under Section 17 and Section 18 of the Integrated Goods and Services Tax Act, 2017. Further, on the recommendations of the GST Council sub-section 2A in Section 17 of the IGST Act was inserted which provides that the balance IGST available after regular settlement and refund will be provisionally apportioned at periodical intervals in the ratio of 50:50 between Centre and States/UTs and among States/UTs on the basis of monthly revenue to be protected during that Financial Year.

Impact of Coronavirus outbreak on the Indian economy

1023. SHRIMATI PRIYANKA CHATURVEDI: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry is keeping a watch on the impact of Coronavirus outbreak on the Indian economy, if so, the details thereof;